



Regional Office, Ballabgarh Region
Haryana State Pollution Control Board
Near Hewo Apartment, Sector -16A, Faridabad
Website - www.hspcb.gov.in E-Mail -
hspcbrobr@gmail.com
Contact No. 0129-2225314



No. HSPCB/BR/2020/ 9453

Dated: 04/03/2020

To

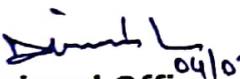
The Registrar General
National Green Tribunal
New Delhi.

Sub: Supplementary report on behalf of HSPCB and Deputy Commissioner, Faridabad in compliance of order dated 12.04.2019 in case of Mahesh Kumar Vs State of Haryana OA No. 393/2019.

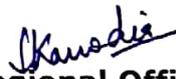
In this connection, please find enclosed herewith the Supplementary report on behalf of HSPCB and Deputy Commissioner, Faridabad in compliance of order dated 12.04.2019 in case of Mahesh Kumar Vs State of Haryana OA No. 393/2019.

Submitted for the kind information and necessary action please.

DA/as above


Regional Officer
Ballabgarh Region
04/03/2020

Endst. No.: HSPCB/BR/2020/


Regional Officer
Faridabad Region

Dated:

A copy of above is forwarded to the Legal Cell, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.


Regional Officer
Ballabgarh Region

Endst. No.: HSPCB/BR/2020/

Regional Officer
Faridabad Region

Dated:

A copy of above is forwarded to the Chairman, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.


Regional Officer
Ballabgarh Region

Regional Officer
Faridabad Region

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

(OA No. 393/2019)

Mahesh Kumar

.....Applicant

Versus

State of Haryana & Ors.

.....Respondent

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BEFORE THE NATIONAL GREEN TRIBUNAL

AT PRINCIPAL BENCH, NEW DELHI

(OA No. 393/2019)

Mahesh Kumar

.....

Applicant

Versus

State of Haryana & Ors.

.....

Respondent

SUPPLEMENTARY REPORT IN COMPLIANCE OF ORDER DATED

12.04.2019

MOST RESPECTFULLY SHOWETH:

1. That the applicant has filed the OA seeking revival of 76 water ponds situated in the revenue estate of Faridabad District. This Hon'ble Tribunal while taking the cognizance of the OA, has sought report from the Haryana State Pollution Control Board and District Magistrate, Faridabad.
2. That as the all 76 water bodies falls under the jurisdiction of Municipal Corporation of Faridabad (hereinafter referred as to 'Corporation'), hence, the Regional Office, HSPCB, Ballabhgarh sought report and information from the Corporation.
3. That an action plan for restoration of water bodies was received on behalf of the Corporation through email dated 16.10.2019 after detailed survey of 76 water bodies and study of feasibility of restoration of water bodies. Copy of proposal/action plan submitted by the Corporation is been filed alongwith interim report. Copy of action plan submitted by the MCF is annexed herewith as **Annexure-R/1**. As the action plan was dealing with 22 water bodies only, the HSPCB sought further information vide its letter

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dated 29.11.2019 copy of which is annexed herewith as **Annexure-R/2**.

4. That in response to queries raised by the HSPCB, the Municipal Corporation of Faridabad submitted the status of remaining 54 water bodies. Copy of status of 54 water bodies submitted by the Corporation is annexed herewith as **Annexure-R/3**.

5. That the MCF vide reply letter dated 25.02.2020 has submitted further progress report and answer to queries raised by the Board. Copy of letter dated 25.02.2020 received from the MCF is annexed herewith as **Annexure-R/4**.

6. That the samples of ponds water of 18 no's ponds have been collected and the copy of A/R are attached as **Annexure - R/5**.

7. That Central Pollution Control Board has issued "Indicative guidelines for restoration of water bodies" and Municipal Corporation of Faridabad has to take action as per Indicative guidelines of Centre Pollution Control Board.

8. That in the State of Haryana, 'the Haryana Pond and Waste Water Management Authority' has been constituted under the Haryana Pond and Waste Water Management Authority Act, 2018. This authority is assigned with the following functions:

- (i) To survey and study pond, its boundaries and protected area.
- (ii) To analyse water of pond for ascertaining its suitability for Irrigation and other issues.

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Shankar

(2)

- (iii) To take steps for regulation, control, protecting, cleaning, beautification, conservation, reclamation, regeneration, restoration and construction of pond.
- (iv) To make environmental impact assessment of pond.
- (v) To prepare integrated plan for development of pond and removal of Encroachment.
- (vi) To promote community participation and awareness in cleaning, conservation, tourism, beautification of pond by organizing awareness programmers, workshops and seminars.
- (vii) To develop infrastructure such as pumping machinery, channels and pipe systems for utilization of pond water and effluent of sewage effluent treatments plans for the purpose of irrigation.
- (viii) Any other function, as may be directed by the Government.

9. That the Haryana Pond and Waste Water Management Authority (hereinafter referred as to 'Haryana Pond Authority') has already created a Pond Atlas to know the status of ponds in the State of Haryana through Pond Data Management System (PDMS) Software. This authority is taking steps in accordance with the Act of 2018 in co-ordination with the state agencies having the jurisdiction over the pond land including the Municipal Corporation of Faridabad having jurisdiction over the ponds in question.

Recommendations:

- (i) The Haryana Pond Authority may be directed to consider the action submitted by the MCF and take suitable steps to ensure the revival of water bodies, wherever it is possible in accordance

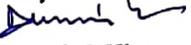
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with the guidelines issued by CPCB in OA No.325/2015 (Lt. Col. Sarvadaman Singh Oberai Vs UOI & Ors.).

(ii)The MCF should take effective steps to remove the encroachment from the water bodies and to protect them from being further encroached.

In view of the facts and circumstances mentioned herein above, it is humbly prayed that present report may kindly be taken on record and further report may be sought from the Municipal Corporation Faridabad & the Haryana Pond Authority as per recommendations made herein above.


**Regional Officer
HSPCB Faridabad
Region**


**Regional Officer
HSPCB Ballabgarh
Region**


**Deputy
Commissioner
Faridabad**

Date: 04-03-2020
Place: Faridabad

(4)



Municipal Corporation, Faridabad

B.K. Chowk N.I.T Faridabad - 121001, Haryana-India
Tel. : 0129-2411649, 2411664, 2415549
Fax : 0129-2416465



From

Chief Engineer,
Municipal Corporation,
Faridabad.

Annexure R1

To

The Regional officer,
Haryana State pollution control Board,
Faridabad,

No. MCF/CE/2019/566

Dated: 18/10/19

Sub: OA No. 393 of 2019 – Mahesh Kumar Vs State of Hry.

Please find enclosed herewith action plan for restoration of Water Bodies, Municipal Corporation Faridabad received from Consultant, Development 2050, Sector - 23A, Faridabad.

Submitted for your information and necessary action.

Chief Engineer

5

Action Plan for Restoration of Water bodies Municipal Corporation Faridabad

- Based on Feasibility study of 76 water bodies conducted in 2018 by MCF, 22 Nos. were identified suitable for restoration.
- Based on Tender No. 118504, MCF appointed M/s Development 2050 as Consultant to prepare Detailed Project Report (DPR) for restoration of feasible water bodies.
- Action plan and DPR preparation going on as per directions and guidelines of Haryana Pond and Waste Water Management Authority (HPWWMA) and Directorate of Urban Local Bodies (DULB).
- DPR to be sent to HPWWMA and DULB for technical review and allocation of funds
- Tender shall be called for appointment of Contractor for restoration on ground
- Restoration in each Phase shall be finished by June every year to facilitate recharge of ground water during monsoon
- Mission for restoration of identified 22 Nos. of feasible water bodies to be achieved by June 2022.

Pilot Phase, 2019-20

- 02 Nos. of water bodies to be taken up for restoration
- Construction or restoration to be finished by June 2020

First Phase, 2020-21

- 10 Nos. of water bodies to be taken up for restoration
- Construction or restoration to be finished by June 2021

Second Phase, 2021-22

- 10 Nos. of water bodies to be taken up for restoration
- Construction or restoration to be finished by June 2022

Priority listing of water bodies mentioned below in Pilot Phase, First Phase and Second Phase has been done on the basis of availability of water, size of land and distribution in all locations of city or Engineering Divisions of MCF

▪ List of 02 Water bodies In Pilot Phase, 2019-20

S. No.	Name	Area In Acres	Latitude	Longitude
1	Gaunchi 146	4.08	28.345816	77.287872
2	Gaunchi 149	3.84	28.344900	77.282701

▪ List of 10 Water bodies In First Phase, 2020-21

S. No.	Name	Area in Acres	Latitude	Longitude
1	Sihi 163	8.79	28.356473	77.333628
2	Jharsentli 163	5.34	28.311606	77.302720
3	UnchaGaon 101	2.77	28.322009	77.332105
4	Budena 22	3.12	28.398661	77.340827
5	Agwanpur 66	1.06	28.487618	77.333297
6	Badkhal 140	1.4	28.408478	77.279023
7	Dabua 65	3.44	28.386167	77.266197
8	Bajri 30	3.67	28.377445	77.253862
9	Bajri 31/32	5.84	28.370530	77.254857
10	Nangla 48	2.59	28.362531	77.263926

▪ List of 10 Water bodies in Second Phase, 2021-22

S. No.	Name	Area	Latitude	Longitude
1	Gaunchi 148	2.25	28.343155	77.286159
2	Jharsentli 117	1.16	28.314900	77.289910
3	Budena 46	2.69	28.401417	77.345612
4	Wazirpur 43	0.7	28.433144	77.343321
5	Sehatpur 37	1.18	28.483163	77.323895
6	SaraiKhwaja 96	1.88	28.473125	77.308398
7	Ankheer 72	1.39	28.422936	77.284686
8	Ankheer 73	0.9	28.423188	77.288358
9	Bhankri 199	0.56	28.395224	77.262168
10	Gazipur 31/32	2.02	28.374088	77.266101

- Name of water bodies mentioned above consists of name of village in Faridabad and its khasra no.
- For example, Gaunchi 146 means water body is located in village Gauchi and its khasra no. is 146

ANNEXURE-C

THE HARYANA POND & WASTE WATER MANAGEMENT AUTHORITY
Panchkula, Haryana

Main Constituents/Components of the Model Pond and activities Involved therein :				
S/N	Components	Activities Involved/Provisions to be made in the Estimate/DPR	Concerning Deptt.	Remarks
1	There must be Inlet and outlet of a pond.	Provision of inlet(s) and outlet of Pond	IWRD (in case the drain to be linked) / DPD	
2	Minimum water depth 8ft. is to be maintained.	To be covered under item (1) above.	IWRD	
3	Overflowing of Pond must be addressed properly.	Provision for dewatering / emptying the pond and its use for irrigation (if feasible).	IWRD	
4	Pond must consist of bed, green belt and catchment area.	Provision for development/addressing of bed, green belt and catchment area.	DPD	
5	There must be wire mesh (Jali) on each and every inlet/drain before flowing it into pond.	Provision of mesh/Jali (Thrash Track) on inlets / drains at the entry points of the pond.	DPD	
6	Green belt must consist of native tree plants.	Provision for plantation of native tree plants, shrubs and herbs on the green belt around Pond.	DPD	
7	Biodiversity of pond must be addressed with respect to Zooplanktons and phyto-planktons viz. fish, tortoise, frog, snakes, lotus, duckweed, cannas, water poppies and Vetiver grass (as per nature of pond water).	Increasing provision for Bio-diversity of pond with respect to Zoo-planktons and Phyto-planktons (flora & fauna).	DPD	
8	A passage for cow (cow ghat) and other animals be there.	Provision of passage for cows (cow ghat) and other animals.	DPD	
9	Deepening / de-silting / de-sludging, cleaning and beatification.	Provision for deepening / de-silting / de-sludging, cleaning and beatification.	DPD	
10	Free Board of the pond	Provision for Free Board of the pond : 50 cm (minimum).	DPD	Advisory component
11	Retaining Wall	Provision of retaining wall, wherever required.	DPD	



Municipal Corporation, Faridabad
B.K. Chowk N.I.T Faridabad -121001, Haryana-India
Tel. : 0129-2411040, 2411064, 2418549
Fax : 0129-2410468



From

The Commissioner,
Municipal Corporation,
Faridabad.

To

Development 2050
1068, Sector-23A,
Faridabad-121005.

Amount Restricted: Rs. 5000

Memo No.: MCF/EE-I/2019/ 369

Date: 23/7/19.

Sub. EOI for "Preparation of Detail Project Report for Restoration of 22 Water bodies in Municipal Corporation Faridabad"

Ref. Your tender for item No. 118504 date 27-02-2019 and subsequent negotiation date 06.07.2019.

Please note that your tender for work cited above has been accepted by The Municipal Corporation at following rates and terms & conditions:-

1.	EOI for "Preparation of Detail Project Report for Restoration of Water body in Municipal Corporation Faridabad". @0.25% of estimate or Minimum LS of Rs.45000/-per water body shall be paid.
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Scope of work: - As per terms & Conditions of approved DNIT.

Terms & Conditions

The tender has been accepted subject to the following terms & conditions:

1. The date of start of the work will be reckoned from 25.07.2019 and the date of completion of the work shall be agreed mutually.
2. Nothing extra shall be paid on account of rise in price, taxes and other levies etc. only Service Tax/ GST shall be paid extra over the quoted amount.
3. The work shall be executed & completed strictly in accordance with the Haryana Pond and Waste Water Management Authority and DULB Specifications.
4. The documents containing with detailed of terms & condition of the contract agreement which stand Concluded with the issue communication is under, preparation in this office and you are requested to attend this office on any working hour to sign the same. You are requested to contact the Zonal Assistant Engineer In-charge of this work for taking- Nishana further instruction etc. No running bill can be paid without signing of the agreement.
5. Completion report to be submitted within a week's time after completion of work.

Executive Engineer-I
For: Commissioner

Copy to:-

1. Mayor, M.C.F. for information please.
2. The Commissioner for information please.
3. Chief Engineer, MCF for information please.
4. The S.E. for information please.
5. Financial Controller for information/action please.
6. The Assistant Engineer information & n/action



HARYANA STATE POLLUTION CONTROL BOARD

Faridabad Region, Opp. Hewo Appmt., Sector-16, Faridabad

Website: www.hspcb.gov.in

Memo. No. HSPCB/FR/2019/3972-73

Dated: 29/11/19

To

The Secretary,
Municipal Corporation Faridabad.

Sub: O.A. No. 393 of 2019 Mahesh Kumar Vs State of Haryana & Ors.

Ref: Your office letter no. 397 dated 17-10-2019.

In continuation with this office letter no. 3304 dated 19-10-2019, it is again submitted that the information submitted by your office vide letter under reference was sent to our legal counsel but our legal counsel has desired the following more information from MCF in the above said matter:-

1. What is stand of MCF for restoration of identified water bodies other than 22 water bodies selected for restoration in three phases?
2. What is time line for preparation of DPR of 22 identified water bodies? As per Memo dated 23.07.2019 (Work Order), date of completion of work stated to be agreed mutually.
3. Mission of restoration of identifies 22 nos. of water bodies is stated to be achieved by June, 2022. This statement may kindly be re-considered in the light of fact that time line for various stages i.e. DPR preparation, technical review, fund allocation etc has not been ascertained. The DPR may contain the time and fund required for restoration but DPRs are still not prepared.
4. Interim Plan/Mechanism to prevent further encroachment and dumping of waste etc over the water body lands until those are restored.
5. Final DPR of the two ponds which are scheduled to be restored in first phase i.e. upto June, 2020.
6. It is further requested that all the information including information obtained from consultant hired by MCF for restoration of ponds should be duly signed by the concerned officer of your department.

In view of above, your goodself is requested to direct the concerned to furnish the above said information within 03 days. So that, the same could be filed in Hon'ble NGT before 09-12-2019 i.e. the next date of hearing in the above said matter.

Regional Officer
Faridabad Region

Endst. No.

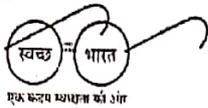
Date:

A copy of the above is forwarded to the Deputy Commissioner, Faridabad for information please.

Regional Officer
Faridabad Region

O/C

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Sub: **O.A. No. 393 of 2019 Mahesh Kumar Vs. State of Haryana & Ors. regarding revival of water bodies.**

The status of 54 water bodies (76-22) is as under:-

- i. 11 no. of water bodies mentioned as per (Annexure-I) stands acquired by HSVP. Therefore no action whatsoever can be taken by this office for restoration of the same.
- ii. 3 no. of water bodies mentioned as per (Annexure-II) has been transferred to Wakf Board and the same are being used for the purpose of Kabristan.
- iii. 1 no. of water body mentioned as per (Annexure-III) in khasra no. 43/2 of village Palla some part has been acquired by PWD and a road has been constructed, in some part disposal is constructed and some part has been encroached. Water body in khasra no. 93 of village Unchagaon has been sold to Aggarwal college.
- iv. In the case of 9 water bodies mentioned as per (Annexure-IV) court cases are pending wherein orders of 'stay/status quo' have been passed.
- v. In 28 no. of water bodies mentioned as per (Annexure-V) various types of construction like Govt. school, community centre, temple, gaushala etc. have been raised and a policy decision at higher level will be requested to be taken regarding these ponds. However in case any vacant land is available in these water bodies the same can be restored if found feasible on physical verification at site.
- vi. 2 no. of water bodies mentioned as per (Annexure-VI) having area around 0.26 acre can be taken for restoration by Engg. branch of MCF.

The above report may be forwarded to SE, MCF for information and further necessary action.

N. T/h

Jagat Singh
5/12/19

S/A

SP

[Signature]
Senior Architect
Municipal Corporation
Faridabad

Regenche
5/12/19

Jitendra Reddy
5/12/19

Vandana

[Signature]
5/12/19
5/12/2019

ANNEXURE - IOA No. 393 of 2019 Mahesh Kumar Vs. State of Haryana & Others

Detail of Johars/Ponds in the jurisdiction of Municipal Corporation, Faridabad
Which are laying acquired by H.S.V.P. :-

Sr. No.	Village Name	Khasra No.	Rakba (K-M/Acre)	Status	Description
1	Jharsaintly	116	2.46 Acre	Acquired By H.S.V.P	
2.	do	118	0.6375 Acre	Acquired By H.S.V.P	
3.	do	120	1.3312 Acre	Acquired By H.S.V.P	
4.	do	121	0.9687 Acre	Acquired By H.S.V.P	
5.	do	123	2.2812 Acre	Acquired By H.S.V.P	
6.	do	124	0.8562 Acre	Acquired By H.S.V.P	
7.	Sithi	160	1.325 Acre	Acquired By H.S.V.P	
8.	Uncha gaon	97	5.3312 Acre	Acquired By H.S.V.P	
9.	do	103	0.3 Acre	Acquired By H.S.V.P	
10.	do	104	1.3125 Acre	Acquired By H.S.V.P	
11.	do	105	2.2937 Acre	Acquired By H.S.V.P	

ANNEXURE - IIOA No. 393 of 2019 Mahesh Kumar Vs. State of Haryana & OthersDetail of Johars/Ponds in the jurisdiction of Municipal Corporation, Faridabad

Which are laying transferred to Waqf Board for the purpose of Kabristan:-

Sr. No.	Village Name	Khasra No.	Rakba (K-M/Acre)	Status (Govt. Buildings details)	Description
1.	Ranhera khera	11//25	1 Acre	(Transferred to Waqf board) Kabristan	
2.	do	11//17	1 Acre	do	
3.	do	11//24	1 Acre	do	

ANNEXURE - IIIOA No. 393 of 2019 Mahesh Kumar Vs. State of Haryana & OthersDetail of Johars/Ponds in the jurisdiction of Municipal Corporation, Faridabad

Which are laying acquired by P.W.D. for the purpose of Road:-

Sr. No.	Village Name	Khasra No.	Rakba (K-M/Acre)	Status (Govt. Buildings details)	Description
1.	Palla	43/2	0.06Acre	Acquired by P.W.D. Road	

Detail of Johars/Ponds in the jurisdiction of Municipal Corporation, Faridabad

Which is sold/lease to Aggarwal College:-

1.	Uncha Gaon	93	5.3062 Acre	Sold by MCF To AGGARWAL COLLEGE	
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ANNEXURE - IVOA No. 393 of 2019 Mahesh Kumar Vs. State of Haryana & OthersDetail of Johars/Ponds in the jurisdiction of Municipal Corporation, FaridabadWhich have been utilized under illegal encroachment & litigation:-

Sr. No.	Village Name	Khasra No.	Rakba (K-M/Acre)	Status (Govt. Buildings details)	Description
1.	Mujessar	79	4.06 Acres	Community Centre, Boosting Station, Water Tank, Hospital, Some part vacant	Court Case No. CWP-10325/2018 Sohanpal, Rankishan Vs. MCF in High Court (Status Quo Order) & Court Case No. RSA-6192/2016 Om Parkash Vs. MCF in High Court (Status Quo Order)
2.	Ballabgarh	129	5.51 Acres	Park & Boosting Station (3.64 Acres)	Encroachment (List attached) since Shamlat Deh on 1.87 Acres
3.	Palla	44	2.06 Acres	No vacant land	Court Case RSA No. 3641/2000 Dayawati Vs. MCF (Status Quo Order)
4.	Uncha Gaon	91	3.20 Acres	Vacant	Court Case Vijay Kumar Bhatia Vs. MCF (Stay Order)
5.	Ballabgarh	126	0.4562 Acre		S.L.P(C) NO-19963/12 R.S.A NO-1402/12 MCF V/S RAKESH KAUSHIK (PENDING IN SUPRIEM COURT)
6.	Ballabgarh	128	0.3062 Acre		S.L.P(C) NO-19964/12 R.S.A NO-1398/12 MCF V/S RANI KAUSHIK (PENDING IN SUPRIEM COURT)
7.	Navada Koh	455	1.68 Acres	Vacant	Court Case Bharat Singh Vs. MCF Pending in High Court
8.	Ajronda	80	3.58 Acres	Govt. school, temple and Community Centre built over some portion of land	Encroachers Name : 1. Daya Ram & Satbir s/o Mool Chand Sharma 2. Parkash Gaur s/o Jugal Kishore 3. Murti Devi w/o Lala Mangye Ram 4. Babi Devi w/o Gopal Parsad 5. Rekha Jha s/o B.C.Jha 6. Govind Shahi s/o Mukhram

				<p>7. Kishan Chand s/o Mukhram 8. Mahipal Singh s/o Narayan Singh 9. Dal Chand s/o Bhoore 10. Kishnu s/o Bhoore 11. Deshraj s/o Tek Chand 12. Beer Singh s/o Ram Phool 13. Hari Lal s/o Lala Ram 14. Dharam Veer s/o Ghanshyam 15. Natthi Singh s/o Bhoore 16. Dharam Singh s/o Rattan Lal 17. Bhole Ram s/o Mewa Ram 18. Govind Ram s/o Rattan Singh 19. Birpal s/o Rattan Singh 20. Sukhpal s/o Rattan Singh 21. Girraj s/o Shree Chand 22. Nayarani w/o Sujjan Singh 23. Ved Ram s/o Natthi 24. Lal Singh s/o Rajender 25. Ramwati w/o Ashu 26. Rattan Lal s/o Bhoore 27. Natthi Singh s/o Bhoore 28. Bholla 29. Pardeep s/o Natthu 30. Hoshiyar s/o Sokhdev 31. Tulla Ram s/o Dallu 32. Shree Chand s/o Dalu 33. Pritam s/o Saryu 34. Nihal s/o Dallu</p> <p>CWP No.16156/09 MCF vs. State/Shreechand s/o Sh. Dulla Ram and LPA No. 844/14 in CWP No. 14596/11 case under hearing in Hon'ble High Court. Around 1 acre land under illegal encroachment since Panchayat times and rest of the land has boundary walls. Municipal Council passed a resolution and notice was sent to Govt. against these illegal encroachers. Follow up action and redressal is available in Planning Division.</p>
9.	Ballabgarh	131	4.67 Acres	<p>Park & Chhat Ghat (3.25 Acres),</p> <p>Encroachment since Shamlat Deh Encroachers list attached Court Case Pending Sant Ram Vs. MCF on 0.50 Acre (Stay Order)</p>

ANNEXURE - VOA No. 393 of 2019 Mahesh Kumar Vs. State of Haryana & Others

Detail of Johars/Ponds in the jurisdiction of Municipal Corporation, Faridabad
Which have been utilized for some other purpose:-

Sr. No.	Village Name	Khasra No.	Rakba (K-M/Acre)	Status (Govt. Buildings details)	Description
1.	Bajri	32	5.28 Acres	Pir Mazar built up in some part Some part Vacant	
2.	Gazipur	31	0.06 Acres	Temple & Encroachment	
3.	Runhera Khera	11//25	1.0 Acre	Meat Market allotted by MCF No vacant any other part of land	
4.	Uncha Gaon	94/2	3.09 Acres	Community Centre & Temple in 0.50 Acre 1.0 Acre Vacant	1.59 Acres allotted by MCF to D.A.V. School Encroachment on 0.12 Acre
5.	Uncha Gaon	96	1.83 Acres	1.0 Acre Govt. School & Boosting Station 0.71 Acre Vacant	Encroachment on 0.12 Acre
6.	Uncha Gaon	98	5.86 Acres		MCF allotted to I.T.I. Department
7.	Uncha Gaon	99	1.59 Acres	Govt. School, Temple, Park & Community Centre	
8.	Uncha Gaon	100	1.31 Acres	Gowshala developed by MCF	
9.	Uncha Gaon	102	0.3 Acre	Temple since Panchayat time	
10.	Sihri	154//1	0.58 Acre	Govt. School, Temple & Abadi since Panchayat time	

11.	Sihi	159//2	0.97 Acre	Surdas Park	
12.	Sihi	164	1.06 Acres	Boosting & Water Tank in 0.94 Acre	Encroachment on 0.12 Acre
13.	Ballabgarh	135	0.86 Acre	Govt. Girls School	
14.	Ballabgarh	136/1	1.88 Acres		Defeated MCF from Supreme Court
15.	Ballabgarh	137	1.03 Acre	City Park developed by MCF	In position Defeated MCF from Supreme Court. But ownership case is pending in district court . next date 08-11-2019
16.	Ballabgarh	138	1.51 Acres	Boosting Station, Park & Nala	
17.	Ballabgarh	139	2.86 Acres	Dushetra Ground on 2.25 Acres	Acquired by N.H.A.I. Deptt. 0.61 Acre
18.	Palla	43/1	0.03 Acre	Dairy Booth & Boosting Station No Vacant land	
19.	Palla	43/3	0.15 Acre	No Vacant land	Encroachment Court Case RSA No. 1821/85 FCA Vs. Balbir Singh
20.	Sehatpur	38	1.89 Acres	Panchayat Ghar, Temple, Boundary Wall No vacant land	
21.	Eitmaddpur	50 Min	0.49 Acre	Govt. School No vacant land	
22.	Mewla Maharajpur	137	1.18 Acres	Community Centre, MCF Tubewell, Dispensary, Boundary Wall No vacant land	Court Decree Encroachment (500 Sq. Yd.)
23.	Fatehpur Chandila	84	0.4125 Acre	Mata Temple & Park, Boundary Wall	
24.	Lakkarpur	66	0.62 Acre	MCF Boosting Station No vacant land	
25.	Baselwa	71	1.62 Acres	MCF Boosting Station No vacant land	

26.	Baselwa	103/1	4.03 Acres	Vikas Nagar developed by MCF No vacant land	
27.	Baselwa	103/2	2.01 Acres	Vacant	MCF Defeated Court Case
28.	Ballabgarh	132	2.0062 Acre	SHAMSHAN GHAT	

(19)

R/3

ANNEXURE - VIOA No. 393 of 2019 Mahesh Kumar Vs. State of Haryana & OthersDetail of Johars/Ponds in the jurisdiction of Municipal Corporation, Faridabad

Which are laying vacant having area around 0.26 Acres:-

Sr. No.	Village Name	Khasra No.	Rakba (K-M/Acre)	Status (Vacant)	Description
1.	Gaunchni	147 Min	0.26 Acre	Vacant	
2.	Mujessar	80/2	0.28 Acre	Vacant with Boundary Wall	



Municipal Corporation, Faridabad
D.K. Chowk N.I.T. Faridabad - 121001, Haryana India
Tel: 0120 2411649, 2411664, 2415540
Fax: 0120 2416466



Haryana Pond and Waste Water Management Authority

To,

Regional Officer (Faridabad Region)
HSPCB Sector – 16
Faridabad

Memo. No.:- MCF/EE/V/2020/ 111

Dated:- 25/2/2020

Subject: - O.A. No. 393 of 2019 Mahesh Kumar Vs State of Haryana & Ors.

In reference of office letter no. HSPCB/FR/2019/3972-73 dated: 29.12.19,
the reply as under:-

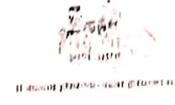
1. Municipal Corporation Faridabad is determined to restore all of 76 Nos. water bodies situated within its jurisdiction but due to restrictions like encroachment on MCF land, court cases, acquirement by other government department etc., MCF has done feasible study of its pond sites and has currently taken up the work of restoration of 22 water bodies in which there is no hindrance in execution of rejuvenation work of ponds.
2. Preparation of DPR of 2 Nos. water bodies has been completed, technical review has now been received by Haryana Pond and Waste Water Management Authority (HPWWMA) vide letter no. HPA/2020/Engg./67/10525 Dated 29/01/2020. These DPRs are now being amended as per the suggestions/guidelines received from the pond authority.
3. Also, the work of land survey and concept design has been completed on additional 6 Nos. water bodies and the DPR of these additional water bodies is also most likely to be completed within next 3 months. Work of preparation of DPR for remaining 14 Nos. water bodies shall be done later in phased manner in upcoming months.
4. Municipal Corporation Faridabad has already submitted timeline regarding rejuvenation of 22 Nos. water bodies by the year 2022-23

(21)

R/4



Municipal Corporation, Faridabad
B.K. Chowk N.I.T. Faridabad - 121001, Haryana India
Tel. : 0129 2411649, 2411664, 2415540
Fax : 0129 2410465



5. MCF is committed to prevent any further encroachment or dumping of waste etc. over the remaining water bodies until they are restored and any person or agency found trespassing land, dumping waste or creating trouble in any manner shall be issued Challans and punished under the legal provisions.


Executive Engineer
MCF

C.C.:- C.E. MCF
S.E. MCF

(22)



24/12/19

Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

Annexure R/5

FTMS-84646

24/12/19

Monitoring
Issued to

Signature
RO (BR)

M/s Monitoring sample of Jharsaintly Pond , Report No-284 M
Village - Jharsaintly at Sr. 121 in MCF list Date -24.12.2019
Faridabad.

Received on 19.12.2019 a sample of liquid trade effluent from Ms. Akansha Tanwar
AEE Collected on 18.12.2019 from pond at Sr. 121 in MCF list.

ANALYSIS REPORT

Sr.N	Parameter	From Pond (Jharsaintly at Sr. 121 in MCF list)
1.	pH Value	7.6
2.	Conductivity μ S/cm	1760
3.	Suspended Solids mg/l	74
4.	BOD (3 Days at 27 ^o C)mg/l	36
5.	COD as mg/l	72
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	28

Sample Not Collected by us
Sample consumed in testing

JSA
JSA

Shooda
Lab Incharge

HSPCB/Lab/FR/2019/1192

Dated 24/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Ballabgarh

23



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Date 21/12/19 Sector 18-A, Near HEWO Apartments,
Faridabad
AEE1/AEE2/SC-3/IEEFA/19

R/S

FTMS-84648

24/12/19

Monitoring
Issued to

M/s Monitoring sample of Nangla Gujran Pond ,
Village - Nangla Gujran at Sr. 48 In MCF list ,
Faridabad.

RO (BR)

Report No-285 M
Date -24.12.2019

Received on 19.12.2019 a sample of liquid trade effluent from Ms. Akansha Tanwar
AEE Collected on 18.12.2019 from pond at Sr. 48 in MCF list.

ANALYSIS REPORT

Sr.N	Parameter	From Pond (Nangla Gujran at Sr. 48 in MCF list)
1.	pH Value	7.0
2.	Conductivity $\mu\text{S/cm}$	1970
3.	Suspended Solids mg/l	506
4.	BOD (3 Days at 27 ^o C)mg/l	55
5.	COD as mg/l	448
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	148

Sample Not Collected by us
Sample consumed in testing

JSA

Shosla
Lab Incharge

HSPCB/Lab/FR/2019/1494

Dated 24/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
- ✓ 2. Copy to Regional Officer , Ballabgarh

24/

R/S

Date 24/12/19
AEE1/AEE2/3



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

FTMS-84643
24/12/19

Moni (RO) (BRI)
Issued to

M/s Monitoring sample of Jharsaintly Pond , Report No-281 M
Village - Jharsaintly at Sr. 163 in MCF list Date -24.12.2019
Faridabad.

Received on 19.12.2019 a sample of liquid trade effluent from Ms. Akansha Tanwar
AEE Collected on 18.12.2019 from pond at Sr. 163 in MCF list.

ANALYSIS REPORT

Sr.N	Parameter	From Pond (Jharsaintly at Sr. 163 in MCF list)
1.	pH Value	7.5
2.	Conductivity μ S/cm	1360
3.	Suspended Solids mg/l	92
4.	BOD (3 Days at 27 ^o C)mg/l	18
5.	COD as mg/l	96
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	20

Sample Not Collected by us
Sample consumed in testing

JSA

Lab Incharge

HSPCB/Lab/FR/2019/ 1486

Dated 24/12/19

- Copy to The Member Secretary, HSPCB, Panchkula
- Copy to Regional Officer , Ballabgarh

R/5



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

Date: 24/12/19
AEE1/AEE2

FTMS-84644
24/12/19

Monitoring
Issued to RO (BR)

M/s Monitoring sample of Jharsaintly Pond , Report No-282 M
Village - Jharsaintly at Sr. 116 in MCF list , Date -24.12.2019
Faridabad.

Received on 19.12.2019 a sample of liquid trade effluent from Ms. Akansha Tanwar
AEE Collected on 18.12.2019 from pond at Sr. 116 in MCF list.

ANALYSIS REPORT

Sr.N	Parameter	From Pond (Jharsaintly at Sr. 116 in MCF list)
1.	pH Value	8.6
2.	Conductivity μ S/cm	1760
3.	Suspended Solids mg/l	54
4.	BOD (3 Days at 27 ^o C)mg/l	38
5.	COD as mg/l	136
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	ND

Sample Not Collected by us
Sample consumed in testing

JSA

Sharda
Lab Incharge

HSPCB/Lab/FR/2019/1488

Dated 24/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Ballabgarh



24/12/19

Regional LABORATORY

HARYANA STATE POLLUTION CONTROL BOARD

Sector 16-A, Near HEWO Apartments,

Faridabad

R/S

[Signature]
RO (BR)
24/12/19

FTMS-84645

24/12/19

Monitoring
Issued to

M/s Monitoring sample of Mujesar Pond ,
Village - Mujesar at Sr. 79 In MCF list ,
Faridabad.

Report No-283 M
Date -24.12.2019

Received on 19.12.2019 a sample of liquid trade effluent from Ms. Akansha Tanwar
AEE Collected on 18.12.2019 from pond at Sr. 79 in MCF list.

ANALYSIS REPORT

Sr.N	Parameter	From Pond (Mujesar at Sr. 79 in MCF list)
1.	pH Value	7.0
2.	Conductivity μ S/cm	1410
3.	Suspended Solids mg/l	154
4.	BOD (3 Days at 27 ^o C)mg/l	55
5.	COD as mg/l	352
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	34.3

Sample Not Collected by us

Sample consumed in testing

[Signature]
JSA

[Signature]
Lab Incharge

HSPCB/Lab/FR/2019/1190

Dated 24/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Ballabgarh

(27)



R15

Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

FTM 5-84881

26/12/19

Monitoring
Issued to

M/s Monitoring sample of Uncha Gaon - 101 Pond ,
VIII.- Uncha Gaon, Ballabgarh at Sr. 101 in MCF list ;
Faridabad.

Report No-299 M
Date -26.12.2019

Received on 21.12.2019 a sample of liquid trade effluent from Ms. Akansha Tanwar,
AEE Collected on 21.12.2019 from pond at Sr. 101 in MCF list.

ANALYSIS REPORT

Date: 26/12/19
AEE: [Signature]

Sr.N	Parameter	From Pond (Uncha Gaon at Sr. 101 in MCF list)
1.	pH Value	7.7
2.	Conductivity $\mu\text{S}/\text{cm}$	1420
3.	Suspended Solids mg/l	38
4.	BOD (3 Days at 27° C)mg/l	23
5.	COD as mg/l	112
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	64

26/12/19
[Signature]
RO (RR)

Sample Not Collected by us
Sample consumed in testing

[Signature]
JSA

[Signature]
Lab Incharge

HSPCB/Lab/FR/2019/ 1522

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
- ✓ 2. Copy to Regional Officer , Ballabgarh

(28)



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

RIS

FTMS-84879
26/12/19

Monitoring
Issued to

M/s Monitoring sample of Uncha Gaon - 103 Pond , Report No-298 M
Vill.- Uncha Gaon, Ballabgarh at Sr. 103 in MCF list , Date -26.12.2019
Faridabad.

Received on 21.12.2019 a sample of liquid trade effluent from Ms. Akansha Tanwar,
AEE Collected on 21.12.2019 from pond at Sr. 103 in MCF list.

ANALYSIS REPORT

Date: 26/12/19
AEE/Analyst: Clerk

Sr.N	Parameter	From Pond (Uncha Gaon at Sr. 103 in MCF list)
1.	pH Value	8.0
2.	Conductivity μ S/cm	1680
3.	Suspended Solids mg/l	32
4.	BOD (3 Days at 27 ^o C)mg/l	24
5.	COD as mg/l	72
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	210

Signature
26/12
RO (BRI)

Sample Not Collected by us
Sample consumed in testing

JSA

Shooda
Lab Incharge

HSPCB/Lab/FR/2019/1520

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Ballabgarh



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

R15

FTMS-84878

26/12/19

Monitoring
Issued to

M/s Monitoring sample of Gaunchi-146 Pond ,
VIII.- Gaunchi , Ballabgarh at Sr. 146 In MCF list
Faridabad.

Report No-297 M
Date -26.12.2019

Received on 21.12.2019 a sample of liquid trade effluent from Ms. Akansha Tanwar,
AEE Collected on 21.12.2019 from pond at Sr. 146 in MCF list.

Date: 26/12/19
AEE/AL... Clerk

ANALYSIS REPORT

Sr.N	Parameter	From Pond (Gaunchi at Sr. 146 in MCF list)
1.	pH Value	7.4
2.	Conductivity μ S/cm	1870
3.	Suspended Solids mg/l	39
4.	BOD (3 Days at 27 ^o C)mg/l	56
5.	COD as mg/l	168
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	150

Sharma
26/12
PRO (BR)

Sample Not Collected by us
Sample consumed in testing

JSA

Lab Incharge

HSPCB/Lab/FR/2019/ 1578

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Ballabgarh

30



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

R/5

FTMS-84877
26/12/19

Monitoring
Issued to

M/s Monitoring sample of Gaunchi-148 Pond ,
VIII.- Gaunchi ,Ballabgarh at Sr. 148 in MCF list ,
Faridabad.

Report No-296 M
Date -26.12.2019

Received on 21.12.2019 a sample of liquid trade effluent from Ms. Akansha Tanwar,
AEE Collected on 21.12.2019 from pond at Sr. 148 in MCF list.

ANALYSIS REPORT

Date..... 26/12/19
AEE/HALEZ/..... EIC/ Clerk

Sr.N	Parameter	From Pond (Gaunchi at Sr. 148 in MCF list)
1.	pH Value	7.4
2.	Conductivity $\mu\text{S/cm}$	1920
3.	Suspended Solids mg/l	104
4.	BOD (3 Days at 27 ^o C)mg/l	95
5.	COD as mg/l	304
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	92

26/12
J RO (BR)

Sample Not Collected by us
Sample consumed in testing

JSA

Lab Incharge

HSPCB/Lab/FR/2019/ 1516

Dated 20/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
- ✓ 2. Copy to Regional Officer , Ballabgarh



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

R/5

FTMS-84876

26/12/19

Monitoring
Issued to

M/s Monitoring sample of Gaunchi-149 Pond,
Vill.-Gaunchi, Ballabgarh at Sr. 149 In MCF list,
Faridabad.

Report No-295 M
Date -26.12.2019

Received on 21.12.2019 a sample of liquid trade effluent from Ms. Akansha Tanwar,
AEE Collected on 21.12.2019 from pond at Sr. 149 in MCF list.

Date: 26/12/19
AEE/AEE2100-81/2019/Clerk

ANALYSIS REPORT

26/12
PRO (BR)

Sr.N	Parameter	From Pond (Gaunchi at Sr. 149 in MCF list)
1.	pH Value	8.1
2.	Conductivity μ S/cm	2260
3.	Suspended Solids mg/l	138
4.	BOD (3 Days at 27 ^o C)mg/l	75
5.	COD as mg/l	224
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	17

Sample Not Collected by us
Sample consumed in testing

JSA

Sharda
Lab Incharge

HSPCB/Lab/FR/2019/1514

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer, Ballabgarh



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

R15

17MS-84874

26/12/19

Monitoring
Issued to

M/s Monitoring sample of Gazipur - 31 Pond , Report No-293 M
Village - Gazipur - 31,
Faridabad. Date -26.12.2019

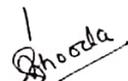
Received on 19.12.2019 a sample of liquid trade effluent from Sh. Ramniwas , Sc-'B'
, and Sh. Hardik Siroha (AEE) , Collected on 18.12.2019 from pond (28.374469 ,
77.26602).

ANALYSIS REPORT

Sr.N	Parameter	From Pond (28.374469 , 77.26602)
1.	pH Value	8.2
2.	Conductivity μ S/cm	2180
3.	Suspended Solids mg/l	138
4.	BOD (3 Days at 27 ^o C)mg/l	65 -
5.	COD as mg/l	272
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	161

Sample Not Collected by us
Sample consumed in testing


JSA


Lab Incharge

HSPCB/Lab/FR/2019/1509-10

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Faridabad

0/2

(33)

R15



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

FTMS-84873
30/12/19

Monitoring
Issued to

M/s Monitoring sample of Dabua-65 Pond ,
Village - Dabua-65 ,
Faridabad.

Report No-292 M
Date -26.12.2019

Received on 19.12.2019 a sample of liquid trade effluent from Sh. Ramniwas , Sc-'B'
, and Sh. Hardik Siroha (AEE) , Collected on 18.12.2019 from pond (28.386157 ,
77.266197).

ANALYSIS REPORT

Sr.N	Parameter	From Pond (28.386157 , 77.266197)
1.	pH Value	7.7
2.	Conductivity μ S/cm	1380
3.	Suspended Solids mg/l	29
4.	BOD (3 Days at 27 ^o C)mg/l	38
5.	COD as mg/l	176
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	35

Sample Not Collected by us
Sample consumed in testing

JSA

Lab Incharge

HSPCB/Lab/FR/2019/ 1507-08

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Faridabad



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

R15

17MS-84871
26/12/19

Monitoring
Issued to

M/s Monitoring sample of Budhena - 22 Pond ,
Village - Budhena - 22 ,
Faridabad.

Report No-291 M
Date -26.12.2019

Received on 19.12.2019 a sample of liquid trade effluent from Sh. Ramniwas , Sc-'B'
, and Sh. Hardik Siroha (AEE) , Collected on 18.12.2019 from pond (28.398661 ,
77.340827).

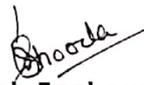
ANALYSIS REPORT

Sr.N	Parameter	From Pond (28.398661 , 77.340827)
1.	pH Value	7.8
2.	Conductivity $\mu\text{S/cm}$	1290
3.	Suspended Solids mg/l	33
4.	BOD (3 Days at 27 ^o C)mg/l	28_
5.	COD as mg/l	144
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	26

Sample Not Collected by us

Sample consumed in testing


JSA


Lab Incharge

HSPCB/Lab/FR/2019/1505-06

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Faridabad

o/c

35



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

R15

FTMS-84869
26/12/19

Monitoring
Issued to

M/s Monitoring sample of Gazipur-32 Pond , Report No-290 M
Village - Gazipur - 32 , Date -26.12.2019
Faridabad.

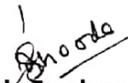
Received on 19.12.2019 a sample of liquid trade effluent from Sh. Ramniwas , Sc-'B'
, and Sh. Hardik Siroha (AEE) , Collected on 18.12.2019 from pond (28.374038 ,
77.266101).

ANALYSIS REPORT

Sr.N	Parameter	From Pond (28.374038 , 77.266101)
1.	pH Value	7.3
2.	Conductivity μ S/cm	1910
3.	Suspended Solids mg/l	69
4.	BOD (3 Days at 27 ^o C)mg/l	75
5.	COD as mg/l	352
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	76

Sample Not Collected by us
Sample consumed in testing


JSA


Lab Incharge

HSPCB/Lab/FR/2019/1523 — e4

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Faridabad







Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

R15

FTMS-8486.7
26/12/19

Monitoring
Issued to

M/s Monitoring sample of Sehatpur-37, Pond ,
Village - Sehatpur - 37 ,
Faridabad.

Report No-289 M
Date -26.12.2019

Received on 19.12.2019 a sample of liquid trade effluent from Sh. Ramniwas , Sc-'B'
, and Sh. Hardik Siroha (AEE) , Collected on 18.12.2019 from pond (28.483163 ,
77.323895).

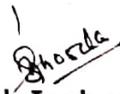
ANALYSIS REPORT

Sr.N	Parameter	From Pond (28.483163 , 77.323895)
1.	pH Value	7.1
2.	Conductivity μ S/cm	1380
3.	Suspended Solids mg/l	62
4.	BOD (3 Days at 27 ^o C)mg/l	95
5.	COD as mg/l	384
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	39

Sample Not Collected by us

Sample consumed in testing


JSA


Lab Incharge

HSPCB/Lab/FR/2019/1501-02

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Faridabad

02

37



Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

R15

FTMS-84865

26/12/19

Monitoring
Issued to

M/s Monitoring sample of Baselwa Pond - 103-2 , Report No-288 M
Baselwa -103-2 ,
Faridabad. Date -26.12.2019

Received on 19.12.2019 a sample of liquid trade effluent from Sh. Ramniwas , Sc-'B'
, and Sh. Hardik Siroha (AEE) , Collected on 18.12.2019 from pond (28.422255 ,
77.341413).

ANALYSIS REPORT

Sr.N	Parameter	From Pond (28.422255 , 77.341413)
1.	pH Value	7.2
2.	Conductivity μ S/cm	1890
3.	Suspended Solids mg/l	96
4.	BOD (3 Days at 27 ^o C)mg/l	85
5.	COD as mg/l	392
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	25

Sample Not Collected by us
Sample consumed in testing

JSA

Lab Incharge

HSPCB/Lab/FR/2019/1499 - 1500

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Faridabad

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Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

R15

FTMS-84864

26/12/19

Monitoring
Issued to

M/s Monitoring sample of Bajri - 30, Pond ,
Village - Bajri - 30,
Faridabad.

Report No-287 M
Date -26.12.2019

Received on 19.12.2019 a sample of liquid trade effluent from Sh. Ramniwas , Sc-'B'
, and Sh. Hardik Siroha (AEE) , Collected on 18.12.2019 from pond (28.377445 ,
77.253862).

ANALYSIS REPORT

Sr.N	Parameter	From Pond (28.377445 , 77.253862)
1.	pH Value	7.6
2.	Conductivity μ S/cm	1790
3.	Suspended Solids mg/l	49
4.	BOD (3 Days at 27 ^o C)mg/l	27
5.	COD as mg/l	88
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	17

Sample Not Collected by us
Sample consumed in testing


JSA


Lab Incharge

HSPCB/Lab/FR/2019/1497-98

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Faridabad

9/2

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Regional LABORATORY
HARYANA STATE POLLUTION CONTROL BOARD
Sector 16-A, Near HEWO Apartments,
Faridabad

R15

FTMS-84862
26/12/19

Monitoring
Issued to

M/s Monitoring sample of Budhena-46, Pond ,
Village - Budhena - 46,
Faridabad.

Report No-286 M
Date -26.12.2019

Received on 19.12.2019 a sample of liquid trade effluent from Sh. Ramniwas , Sc-'B'
, and Sh. Hardik Siroha (AEE) , Collected on 18.12.2019 from pond (28.401417,
77.345612).

ANALYSIS REPORT

Sr.N	Parameter	From Pond (28.401417 , 77.345612)
1.	pH Value	7.5
2.	Conductivity μ S/cm	1090
3.	Suspended Solids mg/l	68
4.	BOD ₅ (3 Days at 27 ^o C)mg/l	25
5.	COD as mg/l	72
6.	Oil & Grease mg/l	ND
7.	Fecal Coliform MPN/100 ml	21

Sample Not Collected by us
Sample consumed in testing

JSA

Lab Incharge

HSPCB/Lab/FR/2019/ 1495-96

Dated 26/12/19

1. Copy to The Member Secretary, HSPCB, Panchkula
2. Copy to Regional Officer , Faridabad